

DIVISION BENCH
COURT - I

S-3

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.A.(CAA)/59(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 04TH APRIL 2024

IN THE MATTER OF	AKUL TRADE-LINK PRIVATE LIMITED
UNDER SECTION	SUB-SECTION (1) OF SECTION 66. SEC. 230-232, SEC 234

Appearances (via video conferencing/physically)

Mr. Dhirendranath Sharma, Adv. : For Applicants
Ms. Pritha Basu, Adv.
Ms. Ankita Agrahari, Adv.
Ms. Bhawna Agarwal, Adv.

ORDER

1. Ld. Counsel for the Applicants present.
2. Post this matter on **9/5/2024**.

Balraj Joshi
Member (Technical)

Rohit Kapoor
Member (Judicial)